

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 232
(IB)-868(ND)2018

IN THE MATTER OF:

M/s. Propertree Real Estate Solution ... Applicant
Pvt. Ltd.

Versus

M/s. Unibera Developers Pvt. Ltd ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 11.01.2021

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify on 12.01.2021


(T.S SINGH)
COURT OFFICER